

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 07.07.2021 (WEDNESDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 415 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.  <b>With</b>	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
2.	Comp. App. (AT) (Ins) No. 416 of 2021	Parvez Anwar Siddiquee & Ors. Vs. Aircel Ltd. Through its Resolution Professional & Ors.	Anuj Tiwari	Vaijayant Paliwal Kriti Kalyani Salonee Kulkarni-RP Saurav Panda
3.	Comp. App. (AT) No. 66 of 2021	Capricorn Oils Ltd. & Anr. Vs. Om Prakash Agarwal & Ors.	Atanu Mukharjee	
4.	Comp. App. (AT) No. 67 of 2021	Chandrakant Ishvarlal Patel Vs. Registrar of Companies, Ahmedabad, Gujarat	Abhishek Chhajed	

### For Admission (After Notice)

5.	Comp. App. (AT) (Ins) No. 1087 of 2020	S. Ravindranathan Vs. Sundaram BNP Paribas Home Finance Ltd. & Anr.	Rohan Rajasekaran	S. Sathiyarayanan-R1 S. Venkatesan-R2
6.	Comp. App. (AT) (Ins) No. 133 of 2021	BSE Ltd. Vs. ACIL Cotton Industries Ltd.	Surekha Raman	
7.	Comp. App. (AT) (Ins) No. 134 of 2021	BSE Ltd. Vs. KCCL Plastic Ltd.	Surekha Raman	

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 1048- 1049 of 2019  <b>Part Heard</b>	MSC Mediterranean Shipping Company S.A. Vs. C.A. Kannan Tiruvengadam, R.P. of BRG Iron & Steel Company Pvt. Ltd.  <b>With</b>	S. Ghosh	Rishav Banerjee- R1 Siddharta Manocha-R2
<b>9.</b>	Comp. App (AT) (Ins) No. 200 of 2020  <b>Part Heard</b>	Assistant Commissioner of Customs Special Disposal Cell (Port), Kolkata Vs. CA Kannan Tiruvengadam, R.P. of BRG Iron and Steel Company Ltd. & Ors.	Bhuvnesh Satia	Sreenita Ghosh-R3 Abhishek Sinha-R1 (RP)
<b>10.</b>	Comp. App. (AT) No. 159-161 of 2020	Ankur Jain Vs. Yogesh Bothra	Puneet Singh Bindra	Swetab Kumar Gauraj Shah Yogesh Bothra
<b>11.</b>	Comp. App. (AT) No. 184 of 2020 & I.A No. 2765 of 2020	Registrar of Companies Vs. Jai Shree Finance Services Pvt. Ltd.	Kamal Kant Jha	S. Chidambaram-R1 to R4

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**By order of Hon'ble Officiating Chairperson**  
-sd/-  
**Registrar**